

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1593(KB)2018  
IA(I.B.C)/1921(KB)2023,  
IA(I.B.C)/1441(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY {INDIA}LIMITED VS UNI WORTH TEXTILES LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Ratnanko Banerjee, Sr. Adv. ] For the Financial Creditor  
Mr. Kuldeep Mullick, Adv. ]  
Mr. Pratik Ghosh, Adv. ]  
Mr. Avishek Roy Chowdhury, Adv. ]  
  
Mr. Devanand Mina, Adv. ] For the Corporate Debtor  
Mr. Prashant Kumar Singh, Adv. ]

**ORDER**

1. Ld. Senior Counsel/Counsel for the parties present.
2. Ld. Counsel for the Corporate Debtor made his submissions in part on the last date of hearing. He is stated to be busy before Hon'ble Supreme Court today.
3. Post this matter for conclusion of argument on behalf of the Corporate Debtor on **19.02.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**